## <u>COURT-II</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO. 419 OF 2015 IN DFR NO. 925 OF 2015

Dated : 23rd August, 2017

In the matter of:

Bangalore Electricity Supply Company Ltd.	 Appellant(s)
Vs. Karnataka Electricity Regulatory Commission	 Respondent(s)

## <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on <u>08.09.2017</u>.

**PS/Court Master** 

vt